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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**C.P. No. 221/2(41)/NCLT/AHM/2017**

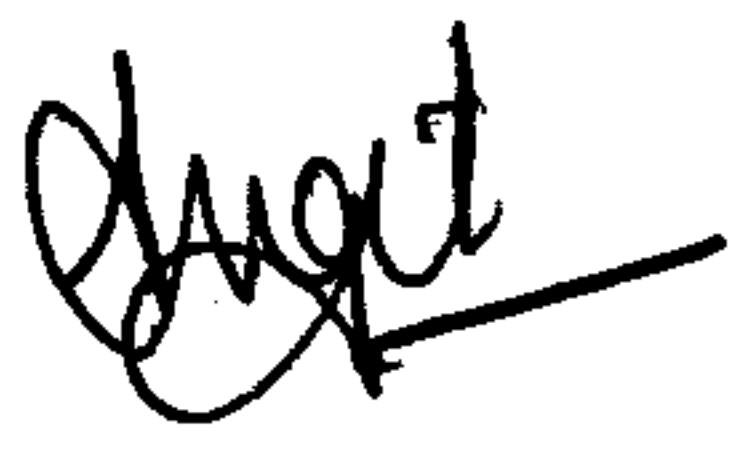
Coram:

**Present: Hon'ble Ms. MANORAMA KUMARI  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.12.2017**

Name of the Company: Moresco HM&LUB India Pvt Ltd.

Section of the Companies Act: Section 2(41) of the Companies Act, 2013

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u>                                                                      |
|--------------|-------------------------------|--------------------|-----------------------|---------------------------------------------------------------------------------------|
| 1.           | SANGITA GOYAL                 | PCS                | APPLICANT             |  |
| 2.           |                               |                    |                       |                                                                                       |

**ORDER**

Learned PCS Ms. Sangita Goyal present for Petitioner.

Petitioner filed unaudited balancesheet.

List the matter on 15.12.2017.

  
**MANORAMA KUMARI  
MEMBER JUDICIAL**

Dated this the 5th day of December, 2017.